

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

C.P. No. 101/2016
O.A. No. 4379/2013
M.A. No. 3352/2013

New Delhi, this the 26th day of April, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

1. Giri Raj Singh Pal @ Giri Raj
S/o Late Dilshukh Ram,
Aged about 49 years,
H.No. RZ-L/16/287,
Gali No.5, Gitanjali Park,
West Sagar Pur,
New Delhi-110046.

2. Phool Singh
S/o Shri Ganga Ram
Aged about 47 years,
A-13, 2nd Floor,
J.J. Colony, Inderpuri,
New Delhi-110012.

3. Bhola Paswan
S/o Shri Ramashish Paswan
Aged about 41 years
C/o T-124, Gali No.6, Palam Road,
East Sagar Pur,
New Delhi-110046.

4. Ramesh Kumar
S/o Shri Muneshwar Kamti
Aged about 48 years,
121, Todapur,
New Delhi-110012.

5. Bishan Kumar @ Bishandeo
S/o Shri Shivejee Kapar

Aged about 47 years
 H.No.136 (N), Chiria Colony,
 IARI, Pusa, New Delhi-110012.

6. Ramesh Chander @ Ramesh Chand
 S/o Shri Lakhi Ram
 RZ-32/1, Gali No.15,
 Main Sagar Pur,
 New Delhi-110046.
7. Arun Shah
 S/o Shri Ram Chander Shah
 Aged about 43 years
 Quarter No.I-1564,
 Krishi Kunj, Block No.57,
 Pusa, New Delhi-110012.
8. Baleshwar Pandit
 S/o Shri Ram Lakhan Pandit
 Aged about 45 years
 Plot No.3, Gali No.6/2, Raksha Enclave,
 Mohan Garden Uttam Nagar,
 New Delhi-110059.
9. Nagender Kumar @ Nagendra
 S/o Shri Firangi Lal
 Aged about 42 years
 B-12, Servant Quarter,
 IARI, Pusa, New Delhi-110012.

 All are Casual Workers/Beldars
 Of National Bureau of Plant Genetics Resources,
 Pusa Campus, New Delhi-110012. .. Applicants

(By Advocate: None)

Versus

1. Dr. S. Ayyappan,
 Secretary (DARE)
 Ministry of Agriculture,
 Krishi Bhawan, New Delhi-110011.

2. Dr. S. Ayyappan,
Secretary (ICAR)
Indian Council of Agricultural Research (ICAR)
Through its Directorate General,
Krishi Bhawan, New Delhi-110011.

3. Dr. K.C. Bansal,
National Bureau of Plant Genetic
Resources (NBPGR),
Through its Director, Pusa Campus,
New Delhi-110012. .. Respondents

(By Advocate: Shri Varun Kumar for Shri Shiv Raj B. Mathur)

ORDER (Oral)

By Hon'ble Mr. P.K. Basu

It has been recorded on the last date of hearing, i.e. on 18.04.2016, that the Hon'ble High Court of Delhi by its order dated 01.12.2015 in WP(C) No.11143/2015 has stayed the order of this Tribunal and the matter is listed on 27.07.2016.

2. Accordingly, nothing survives in the CP and the same is closed and notices are discharged. However, the petitioners are at liberty to take appropriate steps, in accordance with law, once the Writ Petition is finally decided.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

/Jyoti/